GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3823
ANSWERED ON:18.02.2014
GRANTS IN AID TO DISABILITY REHABILITATION CENTRES
Mahtab Shri Bhartruhari

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of National Institutes (NIs), Composite Regional Centres (CRCs) and District Disability Rehabilitation Centres (DDRCs) which are functioning in the country at present, State-wise;
- (b) whether the Government has provided grants-in-aid to such centres during each of the last three years and the current year;
- (c) if so, the details thereof, State-wise and if not, the reasons therefor;
- (d) whether the Government has reviewed the working of such centres during the said period; and
- (e) if so, the outcome thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK)

- (a): Statement indicating Sate-wise details of National Institute (NIs) & Composite Regional Centres (CRCs) and District Disability Rehabilitation Centres (DDRCs) sanctioned in the country is at Annexure-I(a) & I (b) respectively.
- (b) & (c): A Statement indicating State-wise details of grants-in-aid released to NIs, CRCs and DDRCs is at Annexure-II.
- (d) & (e): Functioning of National Institutes/Composite Rehabilitation Centres and their activities are reviewed periodically in the meetings of their Governing Councils and Executive Councils and also during review meetings in the Ministry. Review of all the schemes administered by the Ministry, including DDRCs is done in the regional meeting of State Secretaries of Welfare/Social Justice held every year. Emerging concerns/issues are emphasized in these meeting.